



GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
CIVIL SECRETARIAT, Jammu/Srinagar

Notification,
Srinagar, the 11th July, 2017.

SRO 284- In the exercise of powers conferred by proviso to section 124 of Constitution of Jammu and Kashmir, the Governor is pleased to direct that following amendment shall be made in Jammu and Kashmir Family Pension-cum-Gratuity Rules, 1964, namely:-

After Note 2 below Sub-rule (e) of Rule 21, following Note shall be added; namely:-

“**Note 3:** Subject to fulfilment of other conditions as laid down in these rules, unmarried/widowed/divorced daughter not covered by clause (iii) and (iv) of sub-rule (a) of Rule 22, shall be eligible for family pension up to the date of marriage/re-marriage or till the date she starts earning or up to the date of death, whichever is earlier.”

By order of the Governor.

Sd/-
(Navin K. Choudary), IAS
Commissioner/Secretary to Government,
Finance Department

No: A/36(83) - 37


Dated: 11 -07-2017

Copy to:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to Hon'ble Governor.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.

Handwritten signature
11/7

8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner / Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance Commissioner, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Funds organization J&K.
15. Director General Audit & Inspections.
16. Director General Budget, J&K.
17. Director General Accounts & Treasuries, J&K.
18. Director General Information J&K.
19. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
20. Secretary J&K Public Service Commission.
21. All District Development Commissioners.
22. Secretary, J&K Legislative Assembly / Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
24. Director Accounts & Treasuries Srinagar /Jammu.
25. Principal Accountancy Training School Srinagar.
26. All Director Finance/Financial Advisors & CAO's.
27. Joint Director Funds organization Srinagar/Jammu.
28. All Treasury Officers.
29. General Manager, Government Press for publication in Government Gazette.
30. Director Local fund Audit & Pensions, J&K.
31. General Manager, J&K Bank Corporate Office, Srinagar/Jammu.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers.
34. All officers / Section officers of Finance Department.
35. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
36. I/c Website, FD. (www.jakfinance.nic.in).
37. I/c Website, GAD. (www.jkgad.nic.in).
38. Government order file (W2scs).


(M. R. Andrabi)
Director (Codes)
Finance Department